

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTIFICATION

Dated Shillong the 13th January, 2026

No.HCM.III/49/2023/Judl.I/20 : In supersession of this Registry's Notification No. HCM.III/49/2023/Judl./19 dated 31.10.2025, Hon'ble the Chief Justice, High Court of Meghalaya, in exercise of the powers under Section 5 of The Commercial Courts Act, 2015, is pleased to re-constitute the Commercial Appellate Division of the High Court of Meghalaya, which shall now comprise of Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh, for the purpose of exercising jurisdiction and powers conferred on it by the said Act.

By Order,

JOINT REGISTRAR (LISTING)

Memo No.HCM.III/49/2023/Judl.I/20-A

Dated Shillong, the 13th January, 2026

Copy to: -

1. The Registrar—cum—PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The PA to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service)-cum CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Member Secretary, Meghalaya State Legal Services Authority for favour of kind information.
9. All District & Sessions Judges, Meghalaya for favour of kind information.
10. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
11. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
12. The Assistant Registrar-IV/ Stamp Reporter, High Court of Meghalaya, Shillong for favour of kind information.
13. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
14. All Court Masters concerned for information and necessary action.
15. Notice Board.
16. Office File.

JOINT REGISTRAR (LISTING)

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